

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 17.03.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. Appl (AT) (CH) (Ins) No. 02/2021	Pradep Kumar Sekar Vs Solar Semiconductor Energy (India) P Ltd & another	Vijayaraghavan SP	

For Hearing

2.	Comp. App (AT) (CH) No.07/2021/TR	Samruddhi Investors Services Pvt. Ltd Vs 3A Capital Services Ltd & others	S. Abhishek Iyer Anrirudh Wadhwa Lakshya Kampani	Y. Surya Narayana – R2 –R5
3.	Comp. App (AT) (CH) No.03/2021	V. G. Selvaraj & Others Vs VGP Housing Private Limited & others	R. Vijaya Suresh	T. K. Bhaskar R1-R4 Sanjeev Kumar R5 & R8

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By the order of Hon'ble Member (J)

-sd/-

(Chennai Bench)